

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, AT NEW DELHI

Original Application No. 559 of 2022

IN THE MATTER OF:

Mr. Sanjeev Jain

S/o Late Mr. Shikhar Chand Jain

R/o B-94, Lane No.10, Shashi Garden,

Patparganj, New Delhi-110091

.... Petitioner/Applicant

*VERSUS*

1. The Municipal Corporation of Delhi,

SH. Gyanesh Bharti, IAS,

Through its commissioner,

Dr. S.P. Mukherjee Civic Center,

JLN Marg, New Delhi-110002

2. The Delhi Police,

Mr. Sanjay Arora,

Through its commissioner,

Jai Singh Road, Near Bangla Sahib

Gurudwara, New Delhi-110001.

3. Shri. Naresh Kumar,  
Chief Secretary of Delhi,  
3rd Delhi Secretariat, IP Estate,  
New Delhi, Delhi 110002,
  
- 4) The BSES Yamuna Power Ltd.  
Through its chairman,  
Had office, Shakti Kiran Building,  
Karkardooma East Delhi-110092,
  
- 5) Mr. Manish Sisodia, MLA  
Government of Delhi,  
AB-17, Mathura Road,  
Opposite Pragati Maiden, New Delhi-110002,
  
- 6) Mr. Bipin Bihar,  
Ex-Councilor, Ward No.-12,  
B-2, Flat No.59, Mannu Apartment,  
Patparganj, Delhi-110091,
  
- 7) Ministry of Home Affairs,

Shri Ajay Kumar Bhalla- Secretary,  
Government of India,  
North Block,  
New Delhi – 110001.

.... Respondents

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**DATE: 28.06.2023**

**PLACE: DELHI**



**Signature of Petitioner**

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.... Respondents

**AFFIDAVIT ON BEHALF OF THE PETITIONER.**

I, Sanjiv Jain S/o Late Mr. Shikhar Chand Jain r/o B-94, Lane No.10, Shashi Garden, Patparganj, Delhi-110092, aged about 51 years, do hereby solemnly affirm and sincerely states as follows:

1. That, I am the Applicant/Petitioner in the above-mentioned case and I am conversant with the facts and circumstances of the present case. I am competent to affirm this Affidavit.
2. That, the Applicant/Petitioner submitted his Rejoinder Affidavit on 11/January/2023 via email. But due to the large file size of the following videos:
  - a) **Annexure-10**: video of all the properties of MCD that are situated outside the complex of Dr. SPM Chest Hospital.
  - b) **Annexure-12**: video of sanctioned covered area of the building that is situated at Patpar Ganj Village Chowk opposite to Hospital.

It could not be sent via E-mail along with the Rejoinder Affidavit and other Annexures. Hence, the Petitioner is now submitting the videos separately through the Pen-drive mode.

  
Signature of Petitioner

#### VERIFICATION

I, Sanjeev Jain, the petitioner herein, do hereby verify that the contents of the above paragraphs are true to the best of my Knowledge and that I have not suppressed any material fact.

Date: 28/06/2023

Place: New Delhi

CABIN No. 33  
I.T.O. Lane, Azad Bhawan Road. PETITIONER  
New Delhi-110002

**ATTESTED**

BY OATH COMMISSIONER  
AZAD KUMAR, ADVOCATE  
NEW DELHI (INDIA)



28 JUN 2023

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